

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-521**

Appeal No.-49/252/ND/2022

**IN THE MATTER OF:**

Income Tax Officer

**....Applicant**

**Vs.**

ROC (M/s. Sai Ram Realtech Ltd.)

**.....Respondent**

**SECTION**

U/s 252

**Order delivered on 19.01.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Puneet Rai, Sr. St. Counsel

For the Respondent :

**ORDER**

Due to paucity of time, the matter is listed on **23.02.2023.**

**S/d-  
(Court Officer)**